

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-10-2024 AT 10:30 AM**

**Company Petition IB/98/2021  
AND  
IA(IBC) 707/2024 in Company Petition IB/98/2021  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Harikrishna Polavarappu & Varam Bio Energy Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 707/2024**

Learned proxy counsel for applicant present physically.

Matter passed over.

Matter called again. As this bench is engaged in hearing the old part heard matters and directions matters, this matter is adjourned to 25.10.2024

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**